

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.11.2023** THROUGH PHYSICAL HEARING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/113(CHE)/2022

**NAME OF THE PETITIONER(S)** : Lieutenant Colonel Sandeep Dewan

**NAME OF THE RESPONDENTS** : Ootacamund Clud and others

**UNDER SECTION** : 244(1) of CA, 2013

S.NO.	NAME (IN CAPITAL)	<u>DESIGNATION</u> REPRESENTATION BY WHOM	SIGNATURE
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1. Sankaranarayanan  
FOR  
AKASH SRINANDA

Senior Counsel  
(FOR Petitioner)

Akash

2. SUKRITH PARTHASARATHY Counsel  
for  
Respondents

Sukrith

Sukrith

Sukrith

5 CP/113(CHE)/2022

**ORDER**

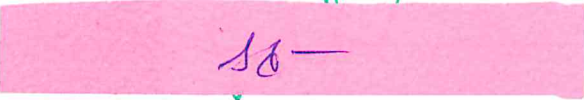
Petitioner is led by Ld. Senior Counsel Mr. Sankaranarayanan. Respondent is represented by Ld. Counsel Mr. Suhrith Parthasarathy.

2. Ld. Counsel for Respondent submits that Ld. Senior Counsel Mr. P.H.Arvinth Pandian is not available today for arguments.

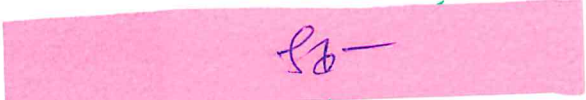
3. It is seen that even on the last date, he was not available for arguments.

4. Last opportunity is granted to make arguments.

5. List the petition on **29.11.2023** for hearing.

  
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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

  
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**[SANJIV JAIN]  
MEMBER (JUDICIAL)**